

an>

Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Sarvashri N.K. Premachandran, Mallikarjun Kharge, Kodikunnil Suresh, A.P. Jithender Reddy, Dharmendra Yadav, Prof. Saugata Roy, Sarvashri Jai Prakash Narayan Yadav, M.B. Rajesh, P. Karunakaran, Md. Salim, Md. Badaruddoza Khan, Dr. M. Veerappa Moily, E. Ahamed and Shankar Prasad Datta.

The matters, though important enough, do not warrant interruption of business of the day. I have, therefore, disallowed the notices of Adjournment Motion.

...(Interruptions)

HON. SPEAKER: No placards please. Now, Question Hour.

...(Interruptions)

HON. SPEAKER: You may raise it not now but afterwards.

...(Interruptions)

HON. SPEAKER: Q. No. 21, Shri Sunil Kumar Mondal.

...(Interruptions)

SHRI SUNIL KUMAR MONDAL (BARDHMAN PURBA): Q. No. 21...(Interruptions)

...(Interruptions)

HON. SPEAKER: No placards please. I am telling you not to show placards. I will not allow this.

...(Interruptions)

11.07 hrs

At this stage, Shri K.C. Venugopal, Prof. A.S.R. Naik and some other hon. Members came and stood on the floor near the Table.

HON. SPEAKER: I am sorry. No placards and no black ribbons or anything of that kind.

...(Interruptions)

आनंदीय अद्यता : आप पूर्णकाल नहीं चलाना चाहते हैं।

â€“(व्याख्यान)

आनंदीय अद्यता : आप पूर्ण नहीं पूछना चाहते हैं। I am sorry.

â€“(व्याख्यान)

HON. SPEAKER: The House stands adjourned till 12 Noon.

11.09 hrs

*The Lok Sabha then adjourned till Twelve
of the Clock.*

12.00 hrs

The Lok Sabha reassembled at Twelve of the Clock.

(Hon. Speaker in the Chair)